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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

IA 42/2017 with TP No. 87/397-398/NCLT/AHM/2016 (New)
CP No. 5/397-398/CLB/MB/2015 (Old)

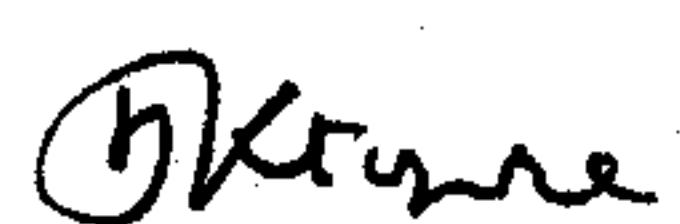
Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017**

Name of the Company: Bhanu Pratap Singh Parihar & Ors.
V/s.
Healthy Business Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	HARSHAVARDHAN TOPRE FOR SURANGE AND CO.	ADV.	Resn No. 4 and 5	
2.	VIVEK B. GUPTA	Adv.	Petitioner No. 1.	

ORDER

Learned Advocate Mr. Vivek Gupta present for Petitioner no. 1. Learned Advocate Mr. Harshvardhan Topre present for Respondent No.4 and 5.

At request of both sides.

List the matter on 29.11.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 12th day of October, 2017.